

(b) Does not arise.

(c) To prevent sale of fake railway tickets and travel without tickets, frequent checks are made by the staff of Commercial and Vigilance Department in Reservation and Booking offices, on platforms and in running trains. Help of GRP and CBI is also taken in those cases where outsiders are involved. During Summer Rush and Durga Pooja period season, special drives are launched to detect such cases. Public are also educated through media and public address system not to buy tickets from touts and unauthorised sources being illegal and punishable under the Railways Act, 1989.

[English]

State Advisory Boards under PCA Act, 1960

2509. SHR SARAT CHANDRA PATANAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have constituted any State Advisory Boards for implementation of the Prevention of Cruelty to Animals (Act), 1960,

(b) if so, the details thereof and the objectives thereof;

(c) whether the Government proposed to constitute such boards in other States of the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). **Central Government have requested all the State/UT Governments to constitute State Advisory Boards for Animal Welfare. These**

Boards will advise the State Governments in all matters relating to animal welfare, issue guidelines to the Organisations/Societies on matters connected with animal welfare and assist the Animal Welfare Board of India in coordinating animal welfare activities in the field.

Governments of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh Maharashtra, Manipur, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh, Andaman & Nicobar Islands, Arunachal Pradesh, Chandigarh, Administration, Dadra and Nagar Haveli and Mizoram have already constituted the State Advisory Boards.

(e) Does not arise.

Konkan Railway Project

2510. SHRI ANNA JOSHI:
SHRI KODIKKUNIL SURESH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on Konkan Railway project is going on as per schedule;

(b) if so, the details of the progress made on different sections;

(c) if not, the reasons for delay and the steps being taken to overcome them;

(d) the total requirement of funds to complete the project;

(e) the provision made therefor so far;

(f) the time by which the project is likely to be completed; and

(g) whether the States have remitted the respective shares and if not, the name of default States?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There has been some delay.

(b) (i) Two sections, Mangalore-Udupi (70 km) and Roha-Veer (Dasgaon) are nearing completion and likely to be opened to traffic by December '92 and January '93, respectively.

(ii) The progress of works in the remaining section Veer-Udupi (643 km) is about 21%.

(c) There has been some delay due to resource mobilisation owing to difficult market condition for Government Bonds. Interest rate on the bonds has been raised from 9% to 10.5% to make them more attractive.

(d) Rs. 1800 crores.

(e) Till now Rs. 351 crores have been provided as equity and Rs. 650 crores as bonds. Balance Rs. 49 crores equity and Rs. 750 crores bonds will be raised in the coming years.

(f) During 1994-95 subject to availability of resources.

(g) All the State Governments have paid their full contributions for the years 1990-91 and 1991-92. For the year 1992-93, the final date upto which payment can be made is 31.3.1993.

[*Translation*]

Damage of Railway Line between Balotara and Pachpadra

2511. SHRI GIRDHARI LAL BHAR-GAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the railway line from Balo-

tara to Pachpadra got damaged after 1990;

(b) if so, whether this section has been repaired for running of trains; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir. Sand breaches occurred in 1990.

(b) No, Sir.

(c) As this is one of the Uneconomic Branch Lines recommended for closure by the Railway Reforms Committee, it is not proposed to restore train service on this section in view of availability of alternative road transport services and high cost of track repairs.

Death of Elephants

2512. SHRI SHIVRAJ SINGH CHAUHAN:
SHRI MOHAN LAL JHIKRAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether some elephants were sent to Saraguja district from Kanha National Park recently to trap wild elephants;

(b) whether they were not looked after properly and some of them had died;

(c) if so, the details thereof; and

(d) the action taken against guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). The information is being collected from the State